

O.A. No.25/2008

12.4.2012

As told by Sri S.P. Singh, Advocate, learned counsel for the applicant is not able to attend this Tribunal today. Sri S.P. Singh has put in appearance on behalf of Opposite party.

List on 24.5.2012.

*S.P.*  
(S.P. Singh)  
M(A)

*A*  
(Justice Alok K Singh)  
M(J)

Girish/-

OR  
Memo of Appearance  
has been filed  
on behalf of Ad.  
by Sri S.P. Singh Adv  
on behalf of Pet.  
  
*I*  
12/4/12

24-5-12

*Written 18-7-12*  
*130c*

Execution Appl. No. 895/12

In  
O.A. No. 25/08

18.7.2012

For Applicant: Sri R.S. Somvanshi  
For Respondents: Sri S.P. Singh

Counsel for the respondents has filed CA alongwith letter dated 8.5.2012 whereby compliance of the order of this Tribunal has been made.

In view of the above, Execution Application is closed.

*J. A.*  
(Ms. Jayati Chandra)  
M(A)

*J*  
(B.V. Rao)  
M(J)

Girish/-

*or  
copy of order  
dated 18-7-12  
recd  
19-7-2012*